NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE APPLICANT

: RAMESH JAGITIANI

NAME OF THE RESPONDENT : P. NAMMASIVAYAM & 3 (ARGUS ENTERPRISES PVT LTD)

UNDER SECTION

: 397/398

S.No.

Name (in Capital)

Represented by

Signature

ORDER

No representation on behalf of both the parties. Put up on 11.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**

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